## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 55/397-398/NCLT/AHM/2016 (New) CP No. 4/397-398/CLB/MB/2014 (Old)

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

Name of the Company: Prerna A. Thakore & Ors.

V/s.

Jayant Vitamins Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2.

## **ORDER**

None present for both parties in-spite of notice.

List the matter on 20.04.2017 as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1<sup>st</sup> day of March, 2017.